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SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 15th March 1944:—

Sl. No.	Date of publication	Issued by	Subject
9	11th March 1944	Law Department	The Madras Estates Land (Orissa Amendment) Bill, 1944 and the Central Provinces Tenancy (Orissa Amendment) Bill, 1944.

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the Gazette.

Subscribers to particular parts can obtain copies of the above *Gazette Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN

Publisher, Orissa Gazette

CONTENTS

	PAGE		PAGE
ART I —Appointments, Postings, Transfers, Powers, Leave and other Personal Notices.	31-32	PART VIII —Sale Notices of the Forest Department (Nothing for publication)	
ART II —Educational Notices, Results of Examinations, etc.	39-42	PART IX —Circulars and General Letters by the Comptroller, Orissa.	5
ART III —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	49-52	PART X —Acts of the Legislative Assembly of Orissa (Nothing for publication)	
ART IV —Regulations, Orders, Notifications and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	59-69	PART XI —Bills introduced into the Legislative Assembly of Orissa; Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly. (Nothing for publication)	
ART V —Acts of the Indian Legislature assented to by the Governor-General.	1-6	SUPPLEMENT —Resolutions, Weather and Crop Reports, etc.	75-82
ART VI —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.	7-16	SUPPLEMENT (A) —Register of persons dismissed from Government service. (Nothing for publication)	
ART VII —Advertisements and Notices, etc.	69-70	APPENDIX —Catalogue of Books registered in Orissa (Nothing for publication)	

PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

OFFICE OF THE SECRETARY TO HIS
EXCELLENCY THE GOVERNOR
NOTIFICATION

The 12th March 1944

No. 1167-S.G.—The following notification, issued by the Private Secretary to His Excellency the Viceroy, is published for general information.

V. E. DAVIES

Secretary to His Excellency
the Governor

New Delhi, 18th February 1944

No. 65-H.—His Excellency the Viceroy is pleased to announce that His Imperial Majesty the KING, EMPEROR OF INDIA, has been graciously pleased to give orders for the publication in the *Gazette of India* of the name of Sri Jiban Prishna Roy, Sub-Inspector of Police, Russelkonda police-station, Ganjam district, Orissa, as having received an expression of commendation for brave conduct.

E. M. JENKINS
Private SecretaryHOME DEPARTMENT
NOTIFICATIONS

The 14th March 1944

No. 1218-A.—Sri Brundaban Chandra Patnaik, Deputy Magistrate and Deputy Collector on probation at the headquarters station of the district of Cuttack, is appointed to be a Magistrate of the first class.

By order of the Governor
J. BOWSTEAD

Chief Secretary to Government

The 14th March 1944

No. 2328-C.D.—Sri N. R. Patnaik, Additional Civil Defence Officer, Berhampur, is appointed as the Civil Defence Officer for the district of Ganjam with headquarters at Berhampur, with effect from the date he takes over charge from Sri B. K. Mahanti, Civil Defence Officer, Ganjam.

The 14th March 1944

No. 2329-C.D.—On being relieved of his duties of the Civil Defence Officer, Ganjam, Sri B. K. Mahanti is transferred to Balasore as the Civil Defence Officer of that district with headquarters at Balasore.

J. BOWSTEAD
Director of Civil Defence, Orissa

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATIONS

The 13th March 1944

No. 336-L.S.-G.—In exercise of the powers conferred by section 233 of the Madras Local Boards Act, 1920 (Madras Act XIV of 1920), as applied to the Agency, the Governor of Orissa is hereby pleased to delegate to the President of the Agency District Board in the district of Koraput in respect of the Taluk and Union Boards in the said district the following powers conferred by rule 4 of Schedule V of the Act to the extent noted against each:—

Rule of Schedule V of the Act and power

Rule 4(1)—Power to sanction contribution from a Local Board's funds towards the expenses of any public exhibition, ceremony or entertainment in the local area within its jurisdiction.

Rule 4(2)—Power to sanction contributions from Local Board's funds to any charitable fund or to the funds of any institution for the relief of the poor or the treatment of disease or infirmity or the reception of diseased or infirm persons or the investigation of the causes of disease.

Rule 4(3)—Power to sanction the incurring of any other extraordinary charges by a Local Board.

Extent to which the power is delegated to the President

(i) Contributions for the celebrations of Health and Baby Week subject to a maximum of Rs. 200 per annum.

(ii) Contributions to cattle and agricultural shows subject to a maximum of Rs. 200 per annum.

(i) Contributions to poor funds constituted in Government Hospitals for assistance of indigent patients.

(ii) Contributions to Maternity and Child Welfare Associations subject to a maximum of Rs. 200 per annum.

Contributions for the maintenance of breeding bulls.

The 14th March 1944

No. 855-L.S.-G.—The Commissioners of the Cuttack Municipality in the district of Cuttack at a meeting held on the 26th February 1943 elected under section 20 of the Bihar and Orissa Municipal Act, 1922 (Bihar and Orissa Act VII of 1922), Sri Motilal Pandit to be the Chairman of the said Municipality from the 1st March 1943.

By order of the Governor
S. DAS

Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATIONS

The 11th March 1944

No. 802-D.—On being relieved of his duties as Assistant Registrar of Co-operative Societies, Angul Circle, Sri Bipin Behari Babu, Deputy Collector on probation, is appointed temporarily as Food Production Officer for the district of Ganjam with headquarters at Chatrapur.

The 11th March 1944

No. 803-D.—On being relieved of his duties as Assistant Registrar of Co-operative Societies, Cuttack Circle, Sri Haribandhu Mahanty, Deputy Collector on probation, is appointed temporarily as Food Production Officer for the district of Cuttack with headquarters at Cuttack.

The 11th March 1944

No. 804-D.—On being relieved of his duties as Assistant Registrar of Co-operative Societies, Sambalpur Circle, Sri Lokenath Pati, Sub-Deputy Collector, is appointed as Food Production Officer for the district of Puri with headquarters at Puri.

The 11th March 1944

No. 805-D.—On being relieved of his duties as Assistant Registrar of Co-operative Societies, Kendrapara Circle, Maulavi Saadat Ali, Sub-Deputy Collector, is appointed as Food Production Officer for the district of Sambalpur with headquarters at Sambalpur.

The 11th March 1944

No. 806-D.—On being relieved of his duties as Assistant Registrar of Co-operative Societies, Balasore Circle, Sri Gour Chandra Subudhi, Sub-Deputy Collector on probation, is appointed temporarily as Food Production Officer for the district of Balasore with headquarters at Balasore.

By order of the Governor
P. C. DAS

Secretary to Government

EDUCATION DEPARTMENT NOTIFICATION

The 14th March 1944

No. 711-E.—For the words "22nd December 1943" appearing in the notification No. 351-E., dated the 9th February 1944, published at page 16 of Part I of the Orissa Gazette, dated the 11th February 1944, read "22nd January 1944".

By order of the Governor
S. DAS

Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER [INSPECTOR-GENERAL OF REGISTRATION]

NOTIFICATIONS

The 7th March 1944

No. 341—XVI-11/44-Regn.—Sri Bishnu Charan Mishra, probationary Sub-Registrar, attached to the Sadr Registration Office, Cuttack, is appointed to act as Sub-Registrar, Gop in the district of Puri, until further orders.

The 13th March 1944

No. 350—XVI-12/44-Regn.—Sri Biswanath Mahapatra, probationary Sub-Registrar, attached to the Sadr Registration Office, Cuttack, is appointed to act as Sub-Registrar, Chandbali in the district of Balasore, until further orders.

S. L. MARWOOD

Inspector-General of Registration, Orissa

OFFICE OF THE JOINT PUBLIC SERVICE COMMISSION FOR BIHAR, THE CENTRAL PROVINCES AND BERAR, AND ORISSA

NOTIFICATIONS

The 11th March 1944

No. 1279-P.S.C.—Mr. R. T. Baldwin, M.B.E., Secretary to the Joint Public Service Commission, Bihar, the Central Provinces and Berar, and Orissa, is granted leave, preparatory to retirement, for four months under rules 284, 289 and 291 of the Bihar and Orissa Service Code, with effect from the 26th March 1944.

The 11th March 1944

No. 1280-P.S.C.—In exercise of the powers conferred upon them by Regulation 18 of the Joint Public Service Commission (Conditions of Service) Regulations, and with the approval of Their Excellencies the Governors of Bihar, the Central Provinces and Berar, and Orissa, the Joint Public Service Commission have appointed Dr. H. C. Seth, M.A., Ph.D., Professor, King Edward College, Amrsoth, to be their Secretary, with effect from the 26th March 1944 or such later date as he may join his appointment.

N. J. ROUGHTON

Chairman

Joint Public Service Commission

OFFICE OF THE INSPECTOR-GENERAL OF POLICE NOTIFICATION

The 11th March 1944

No. 2832-O.F.S.—Mr. Mohindar Singh is appointed temporarily as the Assistant Fire Officer, Orissa, with effect from the 14th February 1944.

E. A. O. PERKIN

Inspector-General of Police, Orissa